13.40¾ hrs.

PUBLIC ACCOUNTS COMMITTEE

Fortieth Report

Shri Morarka (Jhunjhunu): I beg to present the Fortieth Report of the Public Accounts Committee relating to action taken by Government on the Outstanding Recommendations of the Committee contained in their Sixteenth, Seventeenth, Eighteenth, Ninteenth, Twentieth, Twenty-second, Twenty-third, Twenty-fourth, Twenty-fifth, Twenty-sixth Reports relating to Civil, Defence and Finance Accounts.

13.41 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Eleventh Report

Shri P. G. Menon (Mukundapuram): I beg to present the Eleventh Report of the Committee on Public Undertakings on the Rourkela Steel Plant of Hindustan Steel Limited, Ranchi.

13.41¼ hrs.

STATEMENT *RE.* RETRENCHMENT OF WORKERS IN E.M.E. WORKSHOPS

The Minister of Defence Production (Shri A. M. Thomas): Sir, I beg to lay a statement on the Table of the House in continuation of the statement made by the Minister of Defence on the 4th March, 1965 in response to a calling attention notice regarding retrenchment of workers in EME workshops.

[Placed in Library, *See* No. LT-4420/65].

13.41½ hrs.

STATEMENT *RE.* ADIVASIS IN MAHARASHTRA

श्री दे० शि० पाटिल (यवतमाल) : अध्यक्ष महोदय, मैं ने अविलम्बनीय लोक महत्व के विषय के ऊपर सामाजिक सुरक्षा मंत्री का ध्यान दिलाने के लिये सूचना दी थी ।

अध्यक्ष महोदय : आदिवासियों के लिये ।

श्री दे० शि० पाटिल : जी हां ।

अध्यक्ष महोदय : जरा सब्र कीजिये ।

श्री दे० शि० पाटिल : उस के बारे में मुझे कुछ कहना है ।

अध्यक्ष महोदय : मुझे सुन तो लेने दीजिये ।

श्री दे० शि० पाटिल : मेरी बात सुनने के बाद स्टेटमेंट होता तो ज्यादा अच्छा होता । पहले मैं ने महाराष्ट्र के आदिवासियों के लिये कालिंग अटेंशन नोटिस दिया, उस के बाद शार्ट नोटिस क्वेश्चयन दिया, हाफ ऐन आवर डिस्कशन के लिये नोटिस दिया और मंत्री महोदय से वक्तव्य देने की आप के एक रिक्वेस्ट की । मैं आप को इत्तला दे रहा हूं कि मेरा क्वेश्चयन था :

regarding Adivasi problem and the memorandum submitted in that connection.

वही प्रश्न राज्य सभा में आया और उस पर रिप्लाई दिया गया । लेकिन मुझे जवाब दिया सोशल सिक्योरिटी मिनिस्टर ने कि :

"unable to accept the short notice of your question.

जिस का जवाब राज्य सभा में दिया गया उस के बारे में मुझ से कहा जाता है :

"unable to accept the short notice of my question."